

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4992
ANSWERED ON:19.04.2001
LOOTING IN TRAINS
AMBATI BRAHMANAIAH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a train was stopped and looted near Visakhapatnam in Andhra Pradesh on February 28, 2001;
- (b) if so, the details thereof;
- (c) whether South Central Railways are unable to take preventive measures in such incidents;
- (d) whether enquiries have been conducted to find out negligent railway officials responsible for inaction on the train;
- (e) if so, the outcome thereof; and
- (f) the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) & (b): A case of theft was reported on the night of 28.2.2001/1.3.2001 at about 23.33 hrs., in that the gold chain of wife of one Shri K.V. Rao of Raderu occupying berth No.49 in S-5 coach attached to Konark Exp. Train No.1020, was stolen at Km.No.695/19 between Narsipatnam Road and Gullipadu Railway Stations. In this regard, Tuni Railway Police has registered a case on crime No.17/2001 u/s 379 IPC.

(c): No, Sir. All preventive measures are being rendered to the Government Railway Police.

(d) to (f): No such complaint was received about the negligence on the part of railway officials in this regard.